

ITEM NO.27

COURT NO.14

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 690/2019 in T.P.(Cr1.) No. 358/2015

JANAK BHALLA & ANR.

Petitioner(s)

VERSUS

SUSHMA BHALLA

Respondent(s)

(FOR ADMISSION)

Date : 02-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Vipin Gogia, Adv.
Ms. Jaspreet Gogia, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R
Issue notice.

(NEELAM GULATI)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER